[Shri K. B. Lall.] spoke for half an hour on this subject. I wanted to show how it affects the very fabric of the Government and how it will recoil on our heads.

MR. DEPUTY CHAIRMAN: There will be other occasions. Not on the Appropriation Bill.

SHRI K. B. LALL: Occasions may-come. Occasions always arise. I was trymg to take advantage of the fact that this thing is fresh in the minds of the people and a feeling is generated in this House about linguistic provinces. I do not want to say much. I would only say this, that I nave sympathy with those persons who want linguistic provinces. I do not know what would have been my feelings if Bihar had also been in the same position. I have every sympathy for them, but what I say is that the feeling should not b,e carried so far as to antagonise others. For instance, while referring to the subject, my friend on the other side spoke about Hindi. I know how they feel. It may not be intentional. Hindi is accepted as the national language. The necessity of one national language is also accepted. But then, whenever an occasion arises, anger is shown and it is said that those who want Hindi , want to impose it upon others. This is not a good thing. Even though those who want Hindi may have a certain desire to impose it upon others, sympathise with them, pity them and tell them that they should not take advantage of a certain situation in a very bad way. If there is any man who wants to impose Hindi on others, if that is the feeling, that is surely a very mean feeling, a very base feeling. But how does it prevent you from feeling in a particular way? If you have adopted Hindi, you have not done it out of any kindness for somebody. You have not been merciful to nothers in adopting Hindi. You have

done it as a part of your duty, because you cannot do without one language in the country. It was not good for us to continue under a foreign language.

MR. DEPUTY CHAIRMAN: It is time. The hon. Member has already taken half an hour. Is that the last point?

SHRI K. B. LALL: No. Sir. I had one or two points more.

MR. DEPUTY CHAIRMAN: No further points. Please wind up.

SHRI K. B. LALL: Then I had to say something with regard to the in dustrial policy

MR. DEPUTY CHAIRMAN: I am sorry; you have to wind up. It is 7 v>'clock now-

SHRI K. B. LALL: Sir, with regard to the industrial policy I was going to suggest to the Government that there should not be vacillation and the Government should not adopt an unsympathetic attitude towards industrialisation. As I am being asked to conclude my speech, I have no other option but since I had to suggest some other points also, I shall take some other opportunity for them.

MR. DEPUTY CHAIRMAN: Thank you.

TIME OF SITTINGS OF THE COUNCIL FROM 14TH APRIL 1953

MR. DEPUTY CHAIRMAN: From Tuesday 14th onwards, the House will meet from 8-15 A.M. to 1-15 P.M. The House stands adjourned till 8-15 A.M. on Tuesday.

The Council then adjourned till a quarter past eight of the clock in the morning on Tuesday, the 14th April 1953.